

[Print](#)**Defective Case Register from 2025-10-22 to 2025-10-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/32273/2025	BIGYAN KUMAR SHARMA(SR. ADV.)	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-ABLAPL/32189/2025	GHANASHYAM MUDULI	2025-10-22	1. Page marking of Date Chart not correct. 2. Age of the Deponent mentioned in Declaration of Affidavit not correct. 3. Certificate furnished at page 9 not proper. 4. LTI not attested. 5. Authentication Fee of Rs.3.85 not paid on Annexure 1.
3	D-CRLMC/31975/2025	RATIKANTA MOHAPATRA	2025-10-22	8-CAUSE TITLE NOT IN ORDER. C. copy of annexure-1 not filed
4	D-CONTC/41701/2025	ADV.	2025-10-22	i) Synopsis and Date Chart not filed and not mentioned in index and Book mark.ii) name of the advocate not in capital letter in the petition
5	D-CRLREV/32072/2025	ASHOK DAS	2025-10-22	1. Annexure-1 not mentioned in petition.
6	D-BLAPL/32197/2025	BISHNU PRASAD PRADHAN	2025-10-22	Date of FIR not tally with index.
7	D-CONTC/42428/2025	ADV	2025-10-22	i)In prayer portion of the petition the direction made by Honble Court in W. A .no. 191 of 2025 be reflected
8	D-BLAPL/31832/2025	JYOTIRMAYA SAHOO	2025-10-22	Page no. 10-11 not legible
9	D-CRLMP/31392/2025	DURGA MADHAB MISHRA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Necessary correction be made on Index and body of the petition.
10	D-RVWPET/42915/2025	AVIJIT PAL	2025-10-22	Period of Delay 5 days delay. 2. Year of the FAO wrongly mention in reference certificate.
11	D-BLAPL/32176/2025	PABITRA KUMAR NAYAK	2025-10-22	Annex.3 not marked in page no.39.
12	D-CRLREV/32162/2025	NARENDRA KUMAR LENKA	2025-10-22	1.Period of Delay 3155 Days delay. Limitation petition not filed
13	D-BLAPL/32022/2025	ASUTOSH TRIPATHY	2025-10-22	Hologram of Rs. 50/- not affixed in V.nama
14	D-BLAPL/31563/2025	SAPAN KUMAR LENKA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Year of the P.S. case no. not correct in para -1 of the petition.ii)Page nos. 11 to 14 not legible.
15	D-CONTC/41694/2025	ADV.	2025-10-22	8-CAUSE TITLE NOT IN ORDER.

				i) Book mark not correct.ii) The name of opp. party nos . -2 and 3 not mentioned in cause title.
16	D-CONTC/41684/2025	SUBRATA MISHRA	2025-10-22	8-CAUSE TITLE NOT IN ORDER. this contc is Prematured one
17	D-ABLAPL/32279/2025	SANJIB KUMAR BHANJADEO	2025-10-22	Legible copy of page no. 12 and 13 are to be filed.
18	D-BLAPL/32130/2025	PRASANTA KUMAR SAHOO	2025-10-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. P.S number not tally with cause title and Rejection of order.Date not mentioned in the v.nama
19	D-WA/42930/2025	PRASANTA KUMAR JENA	2025-10-22	Code not indicate
20	D-RSA/41695/2025	NIRANJAN PRASAD PATRA	2025-10-22	Put up for further S.R after payment of C.Fee of Rs 2835/-
21	D-BLAPL/32151/2025	ASUTOSH TRIPATHY	2025-10-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
22	D-WP(C)/42825/2025	PRADIPTA KISHORE BHUYAN	2025-10-22	1. Address of Honorable Court not correctly mentioned in I.A.
23	D-FAO/41715/2025	RIMJHIMBALA PATI	2025-10-22	Period of Delay 11 days
24	D-LAA/42732/2025	ARJUNA CHARANA BEHERA	2025-10-22	1.D.C.Fee of Rs 29673/-to be Paid. 2.I.A for leave to Appeal for Appellant No 2(A) be filed.3.D. C. Fee be Paid.Put up for further S.R for computing the period of limitation after rectification.
25	D-BLAPL/32133/2025	PARTHA SARATHI DAS	2025-10-22	1. BLAPL Petition not properly page marked in Index.
26	D-CRLMP/31608/2025	RAKESH KUMAR ROUTRAY	2025-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. V.NAMA OF VICTIM BE KEPT IN CLOSE COVER.
27	D-BLAPL/32007/2025	KISHORE KUMAR NAIK	2025-10-22	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Hologram of Rs. 50/- not affixed in V.nama.
28	D-CRLA/31936/2025	ANAND JENA	2025-10-22	Put up for S.R.after filing of free copy or c.copy of impugned judgement
29	D-FAO/42845/2025	NAYAN BEHARI DAS	2025-10-22	Period of Delay 4 days

30	D-RPFAM/42934/2025	SUJATA JENA	2025-10-22	since case is pending RPFAM does not maintainable
31	D-BLAPL/32097/2025	DHANANJAYA MUND	2025-10-22	i) Sl. no. of paragraph not correct in Declaration of the Affidavit.
32	D-BLAPL/32175/2025	DEEPAK KU SAHOO	2025-10-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
33	D-CRLMP/31901/2025	RAJAT KUMAR PANDA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Criminal Proceeding number not correctly mentioned in 1st page of under Annex-1. 2. Age of the petitioner in cause title not tally with affidavit.
34	D-CRLA/32168/2025	NIRANJAN PANDA	2025-10-22	1.AU fee Rs 40.70 not paid on c.copy under Annex.-1 2. Code Not indicated 3.Convicted u/s.307 IPC wrongly mentioned in entire brief, 4.Sentence awarded in default of fine not mentioned in the brief
35	D-RSA/41469/2025	AJIT CH MOHAPATRA	2025-10-22	1.Valuation be corrected.2.Sl.No of Respondents be corrected.
36	D-WP(C)/42690/2025	RAMAKANTA BHOI	2025-10-22	Annex-2 not exhibited in the petition as per the Index
37	D-WP(C)/42161/2025	PRADEEP KUMAR DAS	2025-10-22	.Subject Code Not Furnished .
38	D-RSA/41560/2025	SUKANTA KUMAR NAYAK	2025-10-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 20 days.
39	D-WP(C)/42383/2025	SIBANANDA PATRA	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex- nos. 1 to 3 not properly page marked.
40	D-CMP/42052/2025	SUBHENDU KUMAR NAYAK	2025-10-22	Age of ops. not mentioned
41	D-MACA/43009/2025	SUBHASIS MOHAPATRA	2025-10-22	further SR after furnishing of valuation of appeal
42	D-FAO/41613/2025	DR.PURUSOTTAM CHULI	2025-10-22	Vakalatnama properly stamped, Executed and accepted - not properly stamped 2. Provision of Law not furnished 3. Code not correct 4.legible copy of annex-2 to be filed, date of order in annex-3 book mark and index to be correction
43	D-ABLAPL/32261/2025	MRITUNJAY BANERJEE	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-WA/42730/2025	SOUMYA MISHRA	2025-10-22	i) wp(c) no. wrongly mention in synopsis. ii) Serial no of respondent in correct as well as status of party.
45	D-WA/43046/2025	TRILOCHAN PANIGRAHI	2025-10-22	Period of Delay 15 days

46	D-BLAPL/32029/2025	ADHIRAJ MOHANTY	2025-10-22	Page no. 20 of Annexure-3 not filed.
47	D-WP(C)/42973/2025	JAYADEBA BEHERA	2025-10-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 14 not neat.D.Fee of OSBC Rs.50/- not paid in the v.nama.
48	D-ABLAPL/32205/2025	SURYAKANTA DASMOHAPATRA	2025-10-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR,date not correct in date chart.2.page nos. 24 to 33 partially neat.
49	D-ABLAPL/32263/2025	PRIYANKA MOHAPATRA	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration.
50	D-WP(C)/42742/2025	LAXMAN BHOI	2025-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-BLAPL/32166/2025	GOBARDHAN SAHOO	2025-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
52	D-TRP(C)/42932/2025	PADMALOCHAN MOHANTY	2025-10-22	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
53	D-CRLREV/32301/2025	ANANTA NARAYAN PATTANAYAK	2025-10-22	Put up SR after filing of C . copy Annex-7 .
54	D-BLAPL/31840/2025	GOURI KUMAR RATH	2025-10-22	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
55	D-CONTC/42020/2025	DILLIP KUMAR RAY	2025-10-22	Date of WPC not correctly mentioned in index.
56	D-BLAPL/32222/2025	SANJAYA NARAYAN SAHOO	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-CMP/42976/2025	SATYANARAYAN MOHAPATRA	2025-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-RSA/41630/2025	AMIT KUMAR NATH	2025-10-22	Put up after Payment of C.Fee of Rs.2235/- for computing the Period of limitation.
59	D-WP(C)/42967/2025	JAYADEBA BEHERA	2025-10-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
60	D-CRLMA/32193/2025	ADYASIDHI MISHRA	2025-10-22	.Subject Code incorrectly Mentioned

61	D-CRLMC/32134/2025	PRANAYA KUMAR DASH	2025-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED.
62	D-ABLAPL/32156/2025	KARUNAKAR GAYA	2025-10-22	Date of FIR mentioned in Para 2 not correct.
63	D-BLAPL/32195/2025	MONOMOY BASU	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Relationship not mentioned in the affidavit.
64	D-CRLA/31940/2025	ANAND JENA	2025-10-22	Put up for S.R.after filing of free copy or c.copy of impugned judgement
65	D-BLAPL/32143/2025	SUSHANTA KUMAR JOSHI	2025-10-22	S.C case number not tally with cause title synopsis and Rejection order
66	D-CRLMP/31917/2025	GOPINATH MISHRA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-BLAPL/32201/2025	RABINDRA NATH PRUSTY	2025-10-22	BLAPL no. 66/2025 in ref.certificate not tally with FIRs detail.
68	D-WP(C)/42525/2025	RANJIT SAMAL	2025-10-22	Not properly page marked.
69	D-CMP/41821/2025	HRUDANANDA MOHAPATRA	2025-10-22	3-AUTHENTICATION FEE IS DEFICIENT. Between Pages 35 and 36 two pages are there to be numbered.
70	D-CONTC/41391/2025	ADV.	2025-10-22	THIS CONTC. PETITION IS A PREMATURE ONE AS PER HONBLE COURT ORDER PASSED IN FAO NO.509/2014 AND POSTAL RECEIPT SHOWS THE ORDER WAS COMMUNICATED DTD. 11.4.2025 AND THE CONTC.WAS FILED DTD.08.10.2025
71	D-BLAPL/32094/2025	SUSHANTA HARICHANDAN	2025-10-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
72	D-MATA/42989/2025	JYOTIRMAYA SAHOO	2025-10-22	Period of Delay 370 days
73	D-WP(C)/42384/2025	SUSANTA KUMAR LENKA	2025-10-22	Page no.7 repeated thrice
74	D-BLAPL/31853/2025	APURBA DAS	2025-10-22	1.Page no. 12-13 not legible. 2. Certified/free copy of Rejection order not filed. 3. Advocate clerk welfare fee of Rs. 2/- not affixed in V.nama.
75	D-ABLAPL/32032/2025	SEJAL NAYAK	2025-10-22	FIR No. and date wrongly mention in Index.
76	D-ABLAPL/32228/2025	SUSANTA KUMAR BARAL	2025-10-22	1.Page Nos. 8 12 13 14 15 16 17 and 19 are not legible properly.
77	D-WP(C)/43110/2025	ALOK KUMAR DAS	2025-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

78	D-CRLA/32076/2025	ASHOK DAS	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no.4 not available
79	D-BLAPL/32136/2025	BISWAJIT MOHAPATRA	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 in the affidavit not correctly furnished
80	D-WP(C)/42456/2025	BIBHUTI BHUSAN NANDA	2025-10-22	1. Paragraphs not correctly mentioned in declaration
81	D-BLAPL/32003/2025	SANJIB KUMAR BHANJADEO	2025-10-22	14-NOT PROPERLY INDEXED. Annexure-2 and 3 not properly paginated
82	D-CRLMC/32131/2025	SATYABRATA DASH	2025-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
83	D-WP(C)/42376/2025	SUKANTA KUMAR NAYAK (2)	2025-10-22	page no.22 not legible
84	D-BLAPL/31843/2025	BABITA DAS	2025-10-22	Hologram of Rs. 50/- not affix in V.nama.
85	D-CRLMC/32084/2025	KEDAR CHANDRA SARANGI	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration.
86	D-CMAPL/42838/2025	ADV.	2025-10-22	This may be registered as CRLMA
87	D-WP(C)/42741/2025	KAJAL SAHOO	2025-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-ABLAPL/32135/2025	PRAMOD KUMAR JENA	2025-10-22	Name of the Petitioner in C.T. , Affidavit and Vakalatanama not tally with signature
89	D-CRLMC/32004/2025	SUSANTA KUMAR BARAL	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-ABLAPL/32163/2025	SUDHASHREE PASAYAT	2025-10-22	1. Name of Deponent mentioned in 2nd para of declaration not correct. 2. Undertaking at page 5 not signed.
91	D-WP(C)/42972/2025	ARNAV BEHERA	2025-10-22	Copy of the representation dated 29.09.2025 wrongly mentioned at page no.12 instead of 22.09.2025.
92	D-CONTC/42069/2025	ADV.	2025-10-22	1.W.P.(C) No.26279/2024 Wrongly Mentioned instead of W.P.(C).26276/2024 top of the C.T.
93	D-ABLAPL/32178/2025	DEBENDRA KUMAR DHAR	2025-10-22	G.R number not tally with cause title and F.I.R copy
94	D-WPCRL/31281/2025	GOUTAM CHARAN ROUT	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

95	D-BLAPL/32024/2025	SUSANTA SEKHAR MOHAPATRA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-BLAPL/31851/2025	BABITA DAS	2025-10-22	Hologram of Rs. 50/- not affixed in V.nama
97	D-ABLAPL/31990/2025	BINAYA BHUSAN ROUTRAY	2025-10-22	1. Page No. 11 is not legible properly
98	D-CRLMP/31592/2025	SOUBHAGYA RANJAN JENA	2025-10-22	AFTER PAGE NO. 10 PAGING BE CORRECTED
99	D-BLAPL/32203/2025	BIBHU PRASAD DAS	2025-10-22	1. Date of disp. of BLAPL no.5239/2025 in ref. certificate not tally with FIRs detail.
100	D-MATA/42983/2025	JYOTIRMAYA SAHOO	2025-10-22	Period of Delay 26 days
101	D-CRLMC/32109/2025	BIJAYA KUMAR RAGADA	2025-10-22	1. Certified copy of under Annex-1 not filed
102	D-WP(C)/43281/2025	NISHAT AFREEN	2025-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED.
103	D-CRLMC/32058/2025	JUGALA KISHORE PANDA	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexure-3 not properly page in Book mark.1. Paragraph no. not correctly furnished on declaration 2.Age of the deponent on affidavit does not tally with cause title.
104	D-CONTC/42389/2025	MANOJ PANIGRAHI	2025-10-22	1. Signature of Deponent not tally with cause title.
105	D-CONTC/42432/2025	ADV.	2025-10-22	1.or. dtd1-05-23 in index , not tally under annex.1 . 2.or.dt. 20-8-25 in SLP. NO.017343/24 NOT FOUND IN ANNEX.5
106	D-WP(C)/42518/2025	JATA DHARI BARIK	2025-10-22	Name of opps. not mentioned and date of execution not furnished in V>Nama
107	D-CRLMC/32068/2025	AMLAN SHAKTI PAUL	2025-10-22	1. C.Copy of F.I.R to be filed.
108	D-ABLAPL/32172/2025	PRANAB RANJAN CHHATOI	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of Informant appearing in Para 2 be redacted.
109	D-ABLAPL/32243/2025	NIROD KUMAR SAHU	2025-10-22	1. Petitioner name and address have not been furnished in the V>Nama. 2. Paragraphs in the petition are not properly serial numbered
110	D-RSA/38642/2025	MANAS RANJAN BAUG	2025-10-22	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. 2.H.C.B.A.Welfare Fee of Rs.50/- Not affixed
111	D-CRLMC/32065/2025	PRASANTA KUMAR SAHOO	2025-10-22	1. C.Copy of I.C.C.Case No. 425 of 2022 under Annexure-1 to be filed
112	D-ABLAPL/32160/2025	ARIJEET MISHRA	2025-10-22	1. Pet No.9 is not son of Fukan sethi as mentioned in C.T. 2. Pet. No. 10 not signed in the Vakalatanama
113	D-BLAPL/31863/2025	SANTOSH KUMAR MAHANTY	2025-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of the victim mentioned in para-2 of the petition be deleted and thereafter put up for S.R
114	D-CONTC/42225/2025	ADV.	2025-10-22	Xerox copy of Order in wp(c) not page mark as well as Index.
115	D-WP(C)/42526/2025	RANJIT SAMAL	2025-10-22	Not properly page marked.
116	D-WP(C)/42969/2025	BRAJA MOHAN SARANGI	2025-10-22	Name of the petitioner as SABITRI MUDULI to be corrected in Index Synopsis date chart cause title and affidavit.
117	D-CONTC/41675/2025	SUBHASREE MOHANTY	2025-10-22	i) Age of the deponent not tally in affidavit and declaration of the affidavit
118	D-WP(C)/42691/2025	LAXMAN BHOI	2025-10-22	Annex-1 not properly page marked.2.Page nos.11 12 17 20 28 and 29 not neat and legible.Annexures not attested.
119	D-ABLAPL/32132/2025	SASHIBHUSAN DAS	2025-10-22	1. Name of P.S. mentioned in Index under Annexure 1 Para 2 and Prayer not correct. 2. C.T. No. mentioned in Para 1 Para 3 and prayer not tally.
120	D-BLAPL/32127/2025	SUBHALATA PRIYADARSINI	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
121	D-WA/41445/2025	SRINIBASH SATAPATHY	2025-10-22	Period of Delay 47 days 2. Code not correct
122	D-ABLAPL/32182/2025	ANAND JENA	2025-10-22	1. Synopsis and Date chart not page marked and also not page marked in the Index. 2. Name of the Petitioner in C.T. not tally with signature. 3. Signature of the Petitioner in Vakalatanama not tally with the signature in Affidavit.
123	D-BLAPL/32191/2025	RABINDRA NATH BARIK	2025-10-22	1. Index not properly page marked. Put up for further S.R.
124	D-CRLMC/32149/2025	ARIJEET MISHRA	2025-10-22	1. Prayer of the CRLMC petition not correctly furnished
125	D-WP(C)/42208/2025	PRAFULLA CHANDRA ACHARYA	2025-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-CRLA/31562/2025	GYANA RANJAN MAHAPATRA	2025-10-22	1-C.T.Case No.2225 of 2017 mentioned in this brief not available in trial court judgement, 2-Name of trial court and case no. not furnished in being aggrieved para, 3- Provision of law not furnished in I.A.No.2783/2025
127	D-WP(C)/42961/2025	SANGRAM JENA	2025-10-22	1.Page No.26 is not legible
128	D-BLAPL/32126/2025	SUBHALATA PRIYADARSINI	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 2(a) CC number not tally with cause title and Rejection order.
129	D-CONTC/41669/2025	BISWARANJAN DALAI	2025-10-22	Receipt showing copy on A.G. Not Filed. 2. Code Not correct 3.Sl. no of para not correct in petition and Affidavit.ii) Signature of the deponent not tally with his name.iii) Cause

				title of the wp(c)10176 of 2025 not filed. For further S.R.
130	D-CONTC/41700/2025	ADV.	2025-10-22	i) Synopsis and Date Chart not filed and not mentioned in Index.and Book mark.ii) Reference certificate not furnished.iii) Name of the advocate not in capital letters in the petition.
131	D-RSA/41271/2025	PRASANNA KUMAR SWAIN	2025-10-22	1.C.Fee Rs.300/- Payable Not Paid.2.H.C.B.A.Welfare Fee of Rs.50/- Not Affixed on the Vakalat.Put up for further S.R after payment of C.Fee for computing the period of limitation.
132	D-BLAPL/31718/2025	RAMESH CHANDRA MAHARANA	2025-10-22	3-AUTHENTICATION FEE IS DEFICIENT.
133	D-ABLAPL/32242/2025	LALATENDU SAMANTARAY	2025-10-22	1. Court fee on Cause Title is not furnished.
134	D-CONTC/42036/2025	ADV.	2025-10-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
135	D-RSA/41348/2025	SUBASH CH PANI	2025-10-22	1.C.Copy of Trial Court Judgment Not Filed.2.C.Copy of Decrees of Lower Courts be filed for assessment of C.Fee. Put up for further S.R after made good.
136	D-CRLREV/32092/2025	RAJESH RANJAN SAHOO	2025-10-22	1. Period of Delay 17 days delay.limitation petition not filed .
137	D-WA/43004/2025	BIBHUDHENDRA DASH	2025-10-22	Period of Delay 153 days
138	D-CMP/43006/2025	PRASHANTA KUMAR MOHANTY	2025-10-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Nomenclature not correctly furnished
139	D-CONTC/42342/2025	PRATIK DASH	2025-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED.
140	D-CMP/42022/2025	SATYASAI PRADHAN	2025-10-22	C.copy of order not filed
141	D-WPCRL/31913/2025	ABHIMANYU PARIDA	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE NOS.11 12 15 NOT IN ORDER
142	D-ABLAPL/32129/2025	SANJAYA NARAYAN SAHOO	2025-10-22	1. Page marking of Synopsis and Date Chart as page 9 to 11 be erased. 2. Occupation of the Deponent not mentioned in the Affidavit. 3. Name of Deponent mentioned in Declaration not correct
143	D-CRLMC/32170/2025	SOUBHAGYA KUMAR DASH	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Address of the Petitioner nos. 1 and 2 not furnished in cause title. 2. Signature of the petitioner nos. 1 2 and 5 not attested by the Advocate in V.nama
144	D-WP(C)/42587/2025	RANJIT SAMAL	2025-10-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.
145	D-ABLAPL/32198/2025	DEBASNAN DAS	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED s/o in cause title, not tally with FIR.
146	D-CRLA/32082/2025	SIDDHARTHA SAMAL	2025-10-22	1. Period of Delay 141 days (I.A.for condonation of delay not filed) 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.14.30 not paid on c.copy under Annex.-1
147	D-CONTC/41686/2025	ADV.	2025-10-22	i) occupation of the deponent not mentioned in AFFIDAVIT. II) SL. no. of paragraph not correct in Affidavit.ii) wp(c) no. not mentioned in Referfnce certificate.
148	D-CONTC/42025/2025	ADV.	2025-10-22	C.T. of annex.1 to be filed
149	D-ABLAPL/31995/2025	BIDYADHAR MANSING	2025-10-22	1. Occupation of the petitioner has been left blank in the Affidavit and name of the father is not correctly mentioned in the affidavit. 2. In the certificate it has been written as the deponent has put his signature in Roman script.
150	D-RSA/41519/2025	S.S.RAO(SR.ADV.)	2025-10-22	1.Period of Delay 02 days
151	D-CMP/41780/2025	AMITAV TRIPATHY	2025-10-22	Date of order under Annex-1 be corrected.
152	D-BLAPL/32187/2025	DURGA PRASAD JENA	2025-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. As per rej. order, name of the court in the petition not tally .
153	D-CMP/42219/2025	IN PERSON	2025-10-22	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Question of maintainability.
154	D-CONTC/42034/2025	ADV.	2025-10-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
155	D-FAO/41500/2025	SOMNATH ROY	2025-10-22	Period of Delay 116 days

156	D-BLAPL/32202/2025	AMULYA RATNA PANDA	2025-10-22	As per cause title, name of court pending not mentioned in the rej.order .
157	D-ABLAPL/32188/2025	PRIYA RANJAN SINGH	2025-10-22	1. Synopsis not mentioned in the Index. 2. P.S. Case year mentioned in Synopsis and Date chart not correct. 3. Age of the Pet. mentioned in C.T. and Vakalatanama not tally.
158	D-MATA/43035/2025	SUBHASHIS MOHAPATRA	2025-10-22	Period of Delay 6 days 2. Copy of Trial Court Judgement Rs 2/ not paid Decree Rs 5/ not paid
159	D-CMP/42024/2025	DEBASHIS NANDA	2025-10-22	Age of parties not correctly furnished.
160	D-WP(C)/42868/2025	BIRAJA PRASANNA DAS	2025-10-22	page nos.33 34 35 42 and 46 not neat and legible.
161	D-BLAPL/31986/2025	DEEPALI MAHAPATRA	2025-10-22	1. Index is not properly made.
162	D-WP(C)/42586/2025	NIROD KUMAR SAHOO	2025-10-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 13 35 and 36 not neat. 2.Receipt Showing Serv.copy To cg not Filed.
163	D-CRLMA/31616/2025	JAGANNATH BHUYAN	2025-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED c. copy of impugned order not page mark.
164	D-CRLMC/32045/2025	HEMANTA KUMAR MOHANTA	2025-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. No.of F.I.R. under Annexure-1 does not tally with Synopsis Petition and I.A.
165	D-CMP/42080/2025	DWARIKA PRASAD MOHANTY	2025-10-22	Age of petitioner no. 3 not correct.Defendant no.8 and9 not made party in CMP.Page no. 29 not neat.
166	D-CRLMC/32083/2025	SURYA PRATAP DEO	2025-10-22	1. Page nos.22 23 25 and 26 not neat and legible
167	D-ABLAPL/31967/2025	BIDESHI KUMAR GHADEI	2025-10-22	Not authorized by the petitioner no. 4 to swear the affidavit on behalf of the other Petitioners.
168	D-BLAPL/32181/2025	AJAY KUMAR ROUT	2025-10-22	AS per rej. order,cause title and v.nama name of petitioner not tally with FIR page no. 12 .
169	D-WP(C)/43059/2025	SWAPNA KUMAR OJHA	2025-10-22	.Petition not correctly addressed to Honorable Court
170	D-CONTC/42454/2025	ADV.	2025-10-22	As per annex.1 ,all the ops. not reflected in the cause title.
171	D-CRLA/32153/2025	MAITRIJIT MOHANTY	2025-10-22	Put up for S.R. after redacting the names of relatives of victim from appeal memo
172	D-WP(C)/42600/2025	ANAM CHARAN PANDA	2025-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
173	D-BLAPL/32124/2025	SUBHALATA PRIYADARSINI	2025-10-22	i)G.R. case no. and P.S. case no. not correct in prayer of the petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 22-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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